GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2803 ANSWERED ON:07.02.2014 RESERVATION IN AIIMS . Mandal Shri Mangani Lal;Yadav Shri Ranjan Prasad

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all the new All Indialnstitutes of Medical Sciences (AIIMS)have fulfilled the norms /requirementsrelating to faculty and infrastructure tocommence academic session for medicalstudents and treatment of patients in various States in the country;

(b) if so, the details thereof and if not, the reasons for the commencement ofteaching and treatment of patients in the above new AIIMS in the absence of required infrastructure across the country, AIIMSwise;

(c) whether a number of posts ofdoctors, faculty and employees belongingto the Scheduled Castes (SCs), ScheduledTribes (STs) and Other Backward Classes(OBCs) and also Group C and D are lyingvacant in the above new AlIMS andAlIMS, New Delhi in the country;

(d) if so, the details thereof and thereasons therefor, AIIMS-wise; and

(e) the corrective measures taken/proposed by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)&(b): The new AIIMS at six locations, namely, Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh are being set up in a phase manner. The first year MBBS studies requirements have been met.For treatment of patients, Out Patient Departments (OPD) in the hospitals of each new AIIMS are functional in respect of several specialties. Details are as follows.

S.No. Name of AIIMS MBBS teaching Average OPD patient load per day 1. AIIMS Bhopal In Progress 176 2. AIIMS Bhubaneswar In Progress 385 3. AIIMS Jodhpur In Progress 200 4. AIIMS Patna In Progress 170 5. AIIMS Raipur In Progress 375 6. AIIMS Rishikesh In Progress 210

(c)to (e): Yes, a number of posts are lying vacant in each new AIIMS as all the 4089 posts sanctioned for each new AIIMS are not required to be filled at the present stage of development of each new AIIMS based on operational requirements. Each new AIIMS which is an autonomous body under the AIIMS (Amendment) Act 2012, now has its own Standing Selection Committee for recruitment in faculty posts.

Government have directed strict compliance with reservation policy in respect of the relevant posts.

Information in respect of AIIMS, New Delhi is at Annex.